

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 318**  
ANSWERED ON 30/11/2021

**DISABLED PERSONS RECEIVING PENSION AND EX-GRATIA**

318. DR. MOHAMMAD JAWED:  
SHRI GAURAV GOGOI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of persons with disabilities who received the advance three month pension and ex-gratia relief of Rs 1000 since March 2020;
- (b) the details of beneficiaries who are currently covered under the Indira Gandhi National Disability Pension scheme; and
- (c) the criteria for providing pension under IGNDPS alongwith the reasons for the exclusionary criteria of providing pension to only people with 80 percent disabilities?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SADHVI NIRANJAN JYOTI)

- (a) The Government had announced Rs 1.70 lakh crore relief package under Pradhan Mantri Garib Kalyan Yojana (PMGKY) on 26.03.2020 for the poor to help them fight the battle against Corona Virus. One of the components of said package was to provide ex-gratia of Rs.1000 in two instalments (Rs.500/- each) to the existing old age, widow and disabled/Divyangjan beneficiaries of the schemes of National Social Assistance Programme (NSAP). A total of Rs.2814.50 crore as ex-gratia was released to States/UTs in two tranches in April, 2020 and May, 2020 under PMGKY for the 282 lakh beneficiaries of NSAP schemes. This included release of Rs.77.34 crore to 7.73 lakh disabled beneficiaries of Indira Gandhi National Disability Pension Scheme (IGNDPS).
- (b) State/UT-wise details of beneficiaries currently covered under the Indira Gandhi National Disability Pension Scheme (IGNDPS) are at Annexure.
- (c) As per the NSAP guidelines, persons aged between 18-79 years with severe and multiple disabilities and belonging to families living below poverty line are covered under IGNDPS.

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**Annexure referred in reply of Part (b) of the Lok Sabha Unstarred Question No. 318 for 30.11.2021**

<b>Details of IGNDPS beneficiaries F.Y. 2021-2022</b>		
<b>Sl. No.</b>	<b>States/UTs</b>	<b>Beneficiaries</b>
1	Andhra Pradesh	24413
2	<a href="#">Bihar</a>	126156
3	<a href="#">Chhattisgarh</a>	31953
4	<a href="#">Goa</a>	466
5	<a href="#">Gujarat</a>	20557
6	<a href="#">Haryana</a>	11537
7	Himachal Pradesh	853
8	<a href="#">Jharkhand</a>	26496
9	<a href="#">Karnataka</a>	43639
10	<a href="#">Kerala</a>	29935
11	Madhya Pradesh	99924
12	<a href="#">Maharashtra</a>	8870
13	<a href="#">Odisha</a>	85805
14	<a href="#">Punjab</a>	5656
15	<a href="#">Rajasthan</a>	30502
16	<a href="#">Tamil Nadu</a>	63261
17	Telangana	17448
18	Uttar Pradesh	75280
19	<a href="#">Uttarakhand</a>	2880
20	West Bengal	62049
	<b>Sub Total</b>	<b>767680</b>
NE States		
21	Arunachal Pradesh	112
22	<a href="#">Assam</a>	18916
23	<a href="#">Manipur</a>	1007
24	<a href="#">Meghalaya</a>	969
25	<a href="#">Mizoram</a>	400
26	Nagaland	960
27	<a href="#">Sikkim</a>	457
28	<a href="#">Tripura</a>	1769
	<b>Sub Total</b>	<b>24590</b>
Union Territories		
29	Andaman & Nicobar Islands	2
30	Chandigarh	100
31	Dadra & Nagar Haveli and Daman & Diu	254
32	National Capital Territory Delhi	6321
33	Jammu and Kashmir	2426
34	Ladakh	150
35	Lakshadweep	51
36	<a href="#">Puducherry</a>	1259
	Sub Total	10563
	<b>GRAND TOTAL</b>	<b>802833</b>